

CBI Vs. Sanjay Kumar
Closure Report No. 3/2019

08.07.2020

Present: Sh. Pankaj Gupta, Ld. Sr.PP for CBI.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The matter is fixed for consideration of the closure report through video conferencing.

The clarifications were to be submitted by the IO. Ld. Sr.PP submits that he has received telehonic message from IO who is unable to join the meeting due to poor internet connectivity.

Put up for clarifications on the closure report by the IO on **10.07.2020 at 10.30 AM.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

8/7/2020

(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
08.07.2020.

CBI Vs. Surender Singh & ors.
CC No. 3/2019

08.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. M. S. Bammi, Ld. counsel for A-5.
Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7.
Sh. Anil Mishra and Sh. Ashok Kumar, Ld. Counsels for A-8.
A-1 to A-4 are already P.O.

The matter has been taken up from 11.30AM to 12.20PM and 12.30 to 01.20 PM through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Part arguments of Ld. counsel for A-5 heard 11.30AM to 12.20PM and 12.30 to 01.20 PM.

Ld. counsel for A-5 submits that he is not available for tomorrow as he is busy in the Hon'ble High Court in the pre-lunch and post lunch session and requests for 10.07.2020. Heard. Request is allowed.

Put up for further final arguments by Ld. Counsel for A-5 through video conferencing on **10.07.2020 at 11.30 AM.**

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8/7/2020

(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
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08.07.2020.